

According to available information, insurance companies receive about 1,85,000 motor insurance claims annually. The total number of claims pending during the last three years is indicated below:

Total Motor Claims Pending	As on
143,799	31-12-79
149,905	31-12-80
149,893	31-12-81

Dues of West Bengal pending with Central Government

5267. SHRI A. K. ROY: Will the Minister of FINANCE be pleased to state;

(a) Dues of West Bengal pending with the Central Government till 31st March, 1982; facts in details;

(b) loan of the West Bengal Government including the overdraft pending with the Central Government, facts in details;

(c) whether it is a fact that the dues equal the loan and the delay in paying the dues or the State Government are responsible for overdraft and other loan of it from the Central Government; and

(d) if so, steps taken thereon?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (d) The information is being collected and will be laid on the Table of the House.

Raids on Premises of Liquor Merchants in Madras and Pondichry

5268. SHRI C. T. DHANDAPANI: Will the Minister of FINANCE be pleased to state:

(a) whether liquor merchant's residential premises and liquor shops

were raided recently by the income-Tax Department in Madras city and Pondicherry; and

(b) if so, the particulars of such persons and the seizures made and value thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SWAI SINGH SISODIA): (a) and (b) Sir, the business premises of following liquor merchants of Madras were searched by the Income-tax Department on the dates mentioned against them:

(i) M/s. Ganapathy and Co. 23-6-82

(ii) M. Subbarama Reddy 22-7-1982

The residences of partners and premises of other connected persons were also searched at Madras and Mellore.

Prima-facie unaccounted cash and jewellery as under were seized:—

(i) Cash Rs. 1,30,000 from the residence of Shri K. Narayan, partner of M/s. Ganapathy and Co.

(ii) Cash Rs. 10,000 and jewellery with gold contents weighing 2287 grams approximately from the locker in the name of Shrimati Parvatamma w/o Shri Subbarama Reddy.

(iii) Jewellery with gold contents weighing 1000 grams approximately from the locker in the name of Shrimati Snehlamma w/o. Shri Sudhakar Reddy (brother of Shri M. Subbarama Reddy).

Ban on Import of Saccharin

5269. SHRI RAGHUNATH SINGH VERMA: Will the Minister of COMMERCE be pleased to state:

(a) whether a representation had been made to his Ministry by the All India Saccharin Manufacturers' Association, Bombay, suggesting for banning the import of saccharin which is not only sub-standard but also does not meet the requirement of I.P. or B.P. standards, apart from hitting the indigenous industry; and